

Calcutta High Court
In The Circuit Bench at Jalpaiguri (Appellate Side)

Scrutiny List From 07-09-2021 To 07-09-2021

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
1	CO	79/2021	SUBHRA SAHA	DEBORSHI DHAR	28-09-2021	PRESENTATION FORM, PAGE NO. 13,14, 18,19,20 AND SOME ANNEXURES ARE ILLEGIBLE.
2	CRM	941/2021	TANMOY ROY MANDAL AND ANR	HILLOL SAHA PODDER	28-09-2021	1.THE COPY OF ORDER DATED 09.07.2021 IS ILLEGIBLE.

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